

National Company Law Tribunal

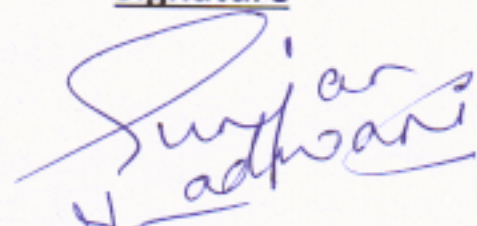
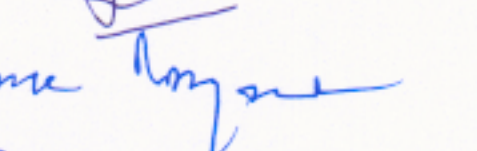
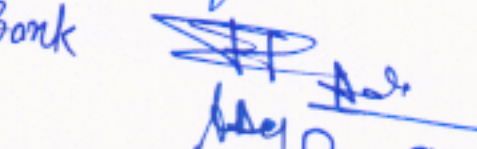
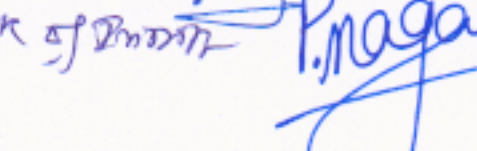
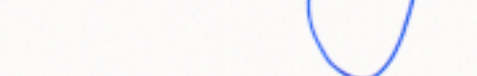
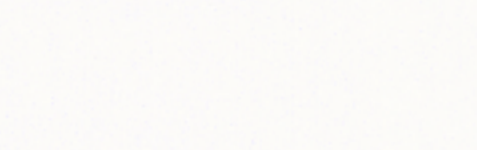
Allahabad Bench

CP NO. (IB) 64/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: Vayanshi Auto Sales

SECTION OF THE COMPANIES ACT/I & B CODE: 10 of I & B code of 2016

Sl. NO.	Name	Designation	Representation	Signature
1.	Ms. Gurjan Jadwani	Adv.	For Corp. Applicant	
2.	NISHANT MEHROTRA	ADV.	Tata Capital	
3.	R. I. Agarwal	Adv.	Tata Indefinim	
4.	ANIL KUMAR JAISWAL	Adv.	Punjab National Bank	
5.	Krishna Agrawal	Adv.	TMPL, TML	
6.	PRATIK J NAGAR	Adv.	STATIZ BANK of India	

CP NO. (IB) 64/ALD/2017

Parties are represented by their respective counsels. Argument from another Secured/Financial Creditor are concluded. The case is fixed for reply/argument on behalf of the Corporate Applicant.

The matter to be listed on 23rd January, 2018

— Sd —

Dated: 21.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

H.P. Chaturvedi,
Member (Judicial)